

By E-Mail / Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/1943 /A

From :- Shri Mridul Kumar Kalita
Registrar (Vigilance)
Gauhati High Court,
Guwahati.

To, Shri Neiko Akami
Registrar
Gauhati High Court
Kohima Bench.

Dated Guwahati, the 11th April, 2019.

Sub:- **Permission to avail Home LTC**

Ref:- Your letter Nos. HC(K)4/2018/REG dated 13.03.2019

Sir,

With reference to the above, I am directed to inform you that, you are granted permission to avail Home LTC for the block period of 2018-2019, w.e.f. 15.04.2019 to 19.04.2019, along with your wife and three minor children, for your journey to your native village Loshami via Pfutseero in Phek district, by the shortest possible route, as per existing Rules.

Yours faithfully,

sc/

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2019/1944-1945 /A dated 11/4/19

Copy to:-

1. The Principal Accountant General, (A&E), Nagaland, Kohima for information.
- ✓ 2. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

sc/
11/4/2019
REGISTRAR (VIGILANCE)

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